

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5764 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1430 of 2022	Saurabh Kumar Pandey Vs. Haji Abdul Hal & Ors.	Rishabh Singh
2.	I.A. No. 5774 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Surendra Singh Vs. Bulland Buildtech Pvt. Ltd	Rahul Ranjan
3.	I.A. No. 5775 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anjali Capfin Pvt. Ltd. Vs. Sanyam Goel & Ors.	Ankur Goel
4.	I.A. No. 5785 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anjali Capfin Pvt. Ltd. Vs. Sanyam Goel & Ors.	Ankur Goel
5.	I.A. No. 5786 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Neyveli Lignite Corporation Employees Provident Fund Trust Vs. Rajneesh Sharma, Administrator of SREI Equipment Finance Ltd. & Ors.	Vasanth S.

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